

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Part Heard Bench)

Item No.-303
CP-126/241-242/ND/2023
Contempt Petition-15/2023, IA-(Co.Act)-299/2023

IN THE MATTER OF:

Ruchi Anand & Ors.{2}

....Applicant

Vs.

Golden Rolls Private Limited & Ors {16}

.....Respondent

SECTION

U/s 241-242

Order delivered on 19.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arvind Kumar Gupta, Ms. Henna George, Adv.
For the Respondent : Ms. Purti Gupta, Adv. for R-9 & R-10
Mr. P.V. Kapur, Sr. Adv. with Mr. Saurabh Kalia,
Mr. Sidhant Kapur, Ms. Kaveri Kapur, Mr. Dhananjay
Sahai, Mr. Shiv Raj Syal, for R-2 & R-3

ORDER

Ld. Counsel on behalf of the Applicant is present. Heard the submissions made by the Ld. Senior Advocate on behalf of the Respondent Nos. 2 and 3. For continuation of the arguments, list the matter on **18.03.2024**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)